

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2025

**ORDER NO. 70 of 2025 (REVISED)**

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for  
**CESTAT, New Delhi on 13.05.2025 and 20.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.05.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: ST/52780/2014 M/s Air India Ltd. vs. CST, Delhi
On 20.05.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: i) C/51596-51597/2019 M/s. Shivam Marketing and Shri Gaurav Kushwaha vs. C.C., CGST & C.E., Indore ii) ST/52447/2015 M/s. Airef Engineers Pvt. Ltd. vs. Commissioner of Service Tax, Delhi-III iii) ST/52121 and 52471/2018 M/s. Airef Engineers Pvt. Ltd. vs. C.C.E. & CGST - Delhi (East) iv) ST/51374/2017 M/s. Iris Computers Ltd. vs. Commissioner of Service Tax, Delhi-III

Note:

1. On 13.05.2025 and 20.05.2025, after the hearing of Larger Bench matters, the hearing of regular benches will resume, as per Roster Order No. 68 of 2025.
2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar